

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.07.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4836 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Prashant Garg & Anr. Vs. Supertech Orb Projects Pvt. Ltd. Through Its Resolution Professional	Raj Karan Sharma
2.	I.A. No. 4837 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Ebix Singapore Pvt. Ltd. & Anr. Vs. State Bank of India	Mohit Nandwani
3.	I.A. No. 4838 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Nitin Om Kothari, Resolution Professional of Irfan Khan, Personal Guarantor to DMB Paper Mills Private Limited Vs. Irfan Khan & Anr	Himanshu Chaubey
4.	I.A. No. 4839 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Nitin Om Kothari, Resolution Professional of Yakub Khan, Personal Guarantor to DMB Paper Mills Private Limited Vs. Yakub Khan & Anr	Himanshu Chaubey

Copy to: -

- 1. Notice Board**
- 2. Website: <https://nclat.nic.in/>**

By order
-sd/-
Assistant Registrar